

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1285(KB)2019
IA(I.B.C)/682(KB)2024,
IA(I.B.C)/675(KB)2024,
IA(I.B.C)/1154(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS MAHAKAL AGRO STORAGE & PROCESSING UNIT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For Liquidator

Mr. Rahul Auddy, Adv.

Mr. Aditya Goptu, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **22.07.2024**.

**Satyajit Roy
(Court Officer)**